

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION No. 3584**  
TO BE ANSWERED ON 02.01.2019

**SWISS INFORMATION ON CORRUPTION**

†3584. SHRI RAM KUMAR SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Switzerland Government has provided information to the Government of India recently, regarding some persons allegedly involved in corruption;
- (b) if so, the facts thereof;
- (c) whether the Government has decided to reveal the names of the accused; and
- (d) if so, the facts thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The India-Switzerland tax treaty facilitates receipt of information on request basis for cases under investigation. In addition, from 2019, India will receive on automatic basis, information in respect of financial accounts held by Indian residents in Switzerland. The information received on request or on automatic basis may include information about persons allegedly involved in corruption.

(c) & (d) The use and disclosure of the information received is governed by the confidentiality provisions of the India-Switzerland tax treaty.

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